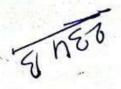
OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs):: TIS HAZARI COURTS:: DELHI



E-TENDER NOTICE

TENDER ID NO: 2020_DDC_193701

E-tender enquiries are invited from eligible firms of repute with past experience in the respective field and having sound financial capability for the execution of work of the following description. The tender complete in all respects should be submitted online before, the last date and time mentioned below:-

Sub:

ANNUAL RATE CONTRACT FOR REPAIRING OF DIFFERENT FURNITURE ARTICLES AT DIFFERENT DISTRICT COURTS COMPLEXES.

Estimated cost

EMD

NOT AVAILABLE

Rs. 1,00,000/-

Last date for downloading the tender

Last date and time for online submission of Bid

Opening date of the Technical Bid

Opening date of the Financial Bid

Last date for submission of EMD

16.09.2020 upto 04.00 PM

16.09.2020 upto 04.00 PM

16.09.2020 at or after 04.15 PM

16.09.2020 at or after 04.30 PM

16.09.2020 upto 04.00 PM

The tender should be submitted online in the prescribed tender form and after going through the terms and conditions, which may be downloaded from the Delhi Government Website https://govtprocurement.delhi.gov.in.

(DR. KAMINI LAU)

CHAIRPERSON, PURCHASE COMMITTEE ADDL. DISTRICT & SESSIONS JUDGE, DELHI